

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 77 of 2016 (SZ)**

Applicant(s)  
Mr. Padma Kodali, Bellary Dist  
Karnataka State

Respondent  
Vs. Karnataka State Pollution Control  
Board Rep. by its Member Secretary  
and others

Legal Practitioners for Applicant(s)  
M/s. Vijayalakshmi  
Ms. S. Kalaivani  
Ms. L. Faridha

Legal Practitioners for Respondents  
M/s. R. Thirunavukarasu and  
M. Swarnalatha for R-1  
Mr. Devaraj Ashok for R-2  
Mrs. Me. Saraswathy for R-3  
Mr. D.S. Ekambaram for R-4  
Mr. K. Venkatasubramani for R-5

Note of the Registry	Orders of the Tribunal
Order No.1	<p>Date: 10<sup>th</sup> July, 2017</p> <p>Learned counsel appearing for the applicant and the respondents are present.</p> <p>The report has already been filed.</p> <p>Let the objection if any, be filed within a period of 2 weeks.</p> <p>Adjournment sought for by the learned counsel appearing for respondent No.5 on the ground of the illness of his wife.</p> <p>This is not a part heard matter. Hence, this matter need not be posted before this Bench.</p> <p>List the matter before the regular Court on 22.08.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p> <p style="text-align: right;">.....E.M. (Shri P.S. Rao)</p>